

[16 December, 1999]

RAJYA SABHA

MESSAGE FROM THE LOK SABHA

The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Bill, 1999.

THE SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Bill, 1999, as passed by Lok Sabha at its sitting held on the 15th December, 1999."

Sir, I lay a copy of the Bill on the Table.

THE VICE-CHAIRMAN(SHRI ADHIK SHIRODKAR): Thank you, Mr. Chaturvedi. We shall break for a lunch. I personally feel that we should have a 45 minutes' break.

कुमारी सरोज खापर्डे : एक घंटा करिए सर। वन आवर करिए।

SOME HON. MEMBERS: Sir, the House should be adjourned for an hour.

THE VICE-CHAIRMAN (SHRI ADHIK SHIRODKAR) : I adjourn the House for lunch. We will reassemble at 2.45 P.M.

The House then adjourned for lunch at fifty two minutes past one of the clock.

The House reassembled after lunch at forty-eight minutes past two of the clock, The Deputy-Chairman in the Chair.

THE DEPUTY CHAIRMAN: We will take up the Trade Marks Bill, 1999. Shri Murasoli Maran.

THE TRADE MARKS BILL, 1999

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARRAN) : Madam, I beg to move: